

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**SHRI JYOTI KUMAR TRIPATHI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/173/KOB/2024 IN IA(IBC)/217/KOB/2022 in IBA/37/KOB/2020
SECTION	REG 15 OF IBBI
NAME OF PARTIES	VIBIN VINCENT (LIQUIDATOR) IN THE MATTER OF M/S KOYENCO AUTOS PVT LTD
PETITIONERS ADVOCATE/ PROFESSIONAL	VIBIN VINCENT (LIQUIDATOR)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

29 April 2024

ORDER

IA(IBC)/173/KOB/2024 IN IA(IBC)/217/KOB/2022 in IBA/37/KOB/2020

This is an IA bearing No. 173/KOB/2024 in IA(IBC)/217/KOB/2022 filed by the Liquidator of M/s Koyenco Autos Private Limited under Section 35(n) and 60(5) (c) of IBC, 2016 read with Regulation 15 of the IBBI (Liquidation Process) Regulations, 2016 to place on record the 6th quarterly progress report for the period from 01.01.2024 to 31.03.2024.

Learned Liquidator, Mr. Vibin Vincent appears through virtual mode.

The said 6th quarterly progress report of the Liquidator is discussed in detail and taken on record.

With the aforesaid observations, this IA(IBC)/173/KOB/2024 is **allowed and disposed of**. No order is called for.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**